

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:84

ANSWERED ON:02.12.2003

RESIDENCY CARDS

ADHIR RANJAN CHOWDHURY;BHASKAR RAO PATIL;CHARAN DAS MAHANT;NARESH KUMAR PUGLIA;SHYAMA SINGH

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of non-citizens identified in the country;
- (b) whether the Government have taken a decision to issue residency cards to non-citizens in the country;
- (c) if so, the details thereof and the reasons therefore;
- (d) whether the National Identity Card Scheme would be affected by introducing the residency card scheme; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (e): It has been decided to issue Multi Purpose National Identity Cards to all Citizens of the Country and non-Citizens in the Country. The Scheme has been started as a Pilot Project in a few selected sub-districts in various districts of 13 States, namely Jammu & Kashmir, Gujarat, Uttranchal, Rajasthan, Uttar Pradesh, Assam, Andhra Pradesh, West Bengal, Tripura, Goa, Tamil Nadu, Pondicherry and Delhi, covering a total population of approximately 29 lakhs. The project is experimental in nature and will consider trying out various process and technological options as may be considered necessary.